

C.P. No 40196
Fixed on 10th June
on 7.6.96
H.M.

(16)

37) 07.06.1996.

Shri S.P. Saxena for the
applicant.

Applicant has filed C.P. No.
40/96.

Issue notice to the respondents
to file reply to C.P.

List the case on 02.09.1996 for
orders.

(P.P. SRIVASTAVA)
MEMBER (A).

(B.S. HEGDE)
MEMBER (J).

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Notices issued to
Applicant/Respondents on 5/7/96

8/7/96.

21/9/96-45

Heard Shri S.P. Saxena
for Applicant. Shri R.K. Shetty
appears for respondents.

Respondents are given
4 weeks time to file
reply to CP-40/96.

Adjourned to 4/10/96 for
orders on CP-40/96.

Reply of Respondent
to C.P. restd. on 3/10/96

WS
21/10

Mr. R. Kelthakar
(Mr. R. Kelthakar)
m(A)

B.S. Hegde
(B.S. Hegde)
m(J)

alp.

Per Tribunal

Date. 4/10/96

Applicant in person, by Mr. Saxena
Advocate / Respondent by R.K. Shetty
Counsel. For want of time
The matter adjourned to 6/12/96
for hearing on 6/12/96

By Registrar